

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2180
TO BE ANSWERED ON 01.08.2025

NIRBHAYA FUND

2180. DR. AMAR SINGH:
SHRI SAPTAGIRI SANKAR ULAKA:
SHRI BALWANT BASWANT WANKHADE:
SHRI BENNY BEHANAN:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of the fund utilization rate under Nirbhaya Fund schemes in the country, State-wise during the last five years;
- (b) the number of sanctioned/operational One Stop Centres (OSCs), Anti-Human Trafficking Units (AHTUs) and Child Welfare Committees (CWCs), State-wise; and
- (c) the details of the projects withdrawn, delayed/stopped midway under the said fund?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a) Under the Nirbhaya Fund, upto the financial year 2024-25, a total amount of Rs 7712.85 Crore has been allocated. The total amount released and utilized out of the Nirbhaya fund is Rs 6232.83 Crore which is nearly 81% of the total allocation.

The projects/ schemes under Nirbhaya Fund are demand driven. The projects/ schemes initially appraised by Empowered Committee (EC) under Framework for Nirbhaya Fund generally have a staggered implementation schedule. Some of the appraised projects are directly implemented by Central Ministries/ Departments. However, majority of the projects are implemented through State Governments and Union Territory (UT) Administrations, in which Central Government releases funds to States/ UTs after approval of Competent Financial Authority (CFA), as per prescribed fund sharing pattern of respective States/ UTs. Implementation on the ground is done by the Implementing Agencies (IAs) of States or UTs as per the approved timelines. State/ UT-wise details of utilisation of fund are at **Annexure-I**.

(b) State/ UT-wise list of sanctioned/ operational One Stop Centres (OSCs), Anti-Human Trafficking Units (AHTUs) and Child Welfare Committees (CWCs) is at **Annexure-II**.

(c) Till now, a total of 50 projects have been appraised by the Empowered Committee of officers(EC) constituted under the framework for Nirbhaya Fund. The details are as under:

I.	Number of projects appraised by EC	=50
II.	Number of projects approved by CFA [out of (I)]	=40
III.	Number of Projects appraised but awaiting approval of CFA [out of (i)]	=10
IV.	Number of ongoing projects [out of (II)]	=21
V.	Number of Completed projects [out of (II)]	=16
VI.	Number of Closed Projects* [out of (II)]	=03

**(where the Projects could not be completed by the IAs despite extension of timelines).*

The 02 projects namely (i) CHIRALI: Friends Forever (ii) Smart and safe cities free from violence against Women and Girls programme of Department of Women and Child Development, Government of Rajasthan and Government of Madhya Pradesh, respectively were closed at the request of the State Governments. The Mahila Police Volunteers (MPV) scheme was discontinued under Mission Shakti based on the recommendation made in a Third Party evaluation, while suitably incorporating its features under other components of Mission Shakti.

Annexure-I

Annexure referred to in reply to part (a) of Lok Sabha Unstarred Question No. 2180 to be answered on 01.08.2025 regarding 'Nirbhaya Fund'.

Sl.no	States/ UTs	Fund released and utilised to States/UTs
		(Rs. In crore)
1	Andhra Pradesh	133.07
2	Arunachal Pradesh	53.27
3	Assam	120.90
4	Bihar	148.80
5	Chhattisgarh	117.02
6	Goa	28.74
7	Gujarat	225.50
8	Haryana	118.05
9	Himachal Pradesh	63.70
10	Jammu and Kashmir	52.52
11	Jharkhand	69.20
12	Karnataka	490.71
13	Kerala	134.32
14	Madhya Pradesh	206.88
15	Maharashtra	372.89
16	Manipur	73.38
17	Meghalaya	51.05
18	Mizoram	49.45
19	Nagaland	60.89
20	Odisha	139.52
21	Punjab	64.27
22	Rajasthan	189.59
23	Sikkim	57.66
24	Tamil Nadu	347.55
25	Telangana	298.49
26	Tripura	30.11
27	Uttar Pradesh	699.12
28	Uttarakhand	64.50
29	West Bengal	136.07
30	A&N Islands	16.63
31	Chandigarh	80.93
32	DNH & DD	17.32
33	Delhi	538.31
34	Ladakh	20.03
35	Lakshadweep	10.19
36	Puducherry	66.17

Annexure-II

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Question No. 2180 to be answered on 01.08.2025 regarding 'Nirbhaya Fund'.

Sl No.	State/ UTs	Number of OSCs		No. of AHTUs*	No. of CWCs
		Approved	Operational		
1	Andaman and Nicobar Islands	3	3	1	3
2	Andhra Pradesh	26	26	13	26
3	Arunachal Pradesh	27	25	25	26
4	Assam	36	36	38	36
5	Bihar	65	39	44	38
6	Chandigarh	1	1	1	1
7	Chhattisgarh	42	29	27	33
8	DNH & DD	3	3	3	3
9	Delhi	22	11	17	10
10	Goa	2	2	2	2
11	Gujarat	36	35	40	33
12	Haryana	22	22	22	22
13	Himachal Pradesh	13	13	12	12
14	Jammu and Kashmir	23	20	21	20
15	Jharkhand	35	24	24	24
16	Karnataka	40	40	35	39
17	Kerala	16	14	22	14
18	Ladakh	2	2	2	2
19	Lakshadweep	1	1	1	1
20	Madhya Pradesh	65	57	52	51
21	Maharashtra	55	55	45	39
22	Manipur	16	16	16	16
23	Meghalaya	13	12	11	12
24	Mizoram	13	13	8	11
25	Nagaland	17	11	11	16
26	Odisha	32	30	36	31
27	Puducherry	4	4	4	2
28	Punjab	23	23	29	23
29	Rajasthan	52	43	43	34
30	Sikkim	6	6	5	6
31	Tamil Nadu	59	49	32	40
32	Telangana	36	36	30	36
33	Tripura	10	8	8	8
34	Uttar Pradesh	121	96	75	75
35	Uttarakhand	14	14	13	13
36	West Bengal	24	24	39	25
	Total	975	843	807	783

* In addition to 807 AHTUs in States/ UTs, 20 AHTUs have been set up by the Border Guarding Forces(BSF and SSB).
